

OFFICE OF THE PRINCIPAL DISTRICT & SESSIONS JUDGE (HQs.)  
TIS HAZARI COURTS,  
DELHI.

**ORDER**

Upon selection to the post of Personal Assistant, Group-B (Non-Gaz.), in PB Rs.9300-34800/- with Grade Pay of Rs.4600/-, Level-7 (7<sup>th</sup> CPC) plus other allowances admissible under the rules, following Personal Assistants, who have been accorded relaxation upto 10% mistakes in Skill Test, are hereby taken on the Strength/Pay Roll of this Establishment as Personal Assistant, Group-B, with effect from the dates they joined/assumed the duties/charge of the post.

Sl. No.	Roll No.	Panel No.	Cat.	Name of Official	Father/Husband Name	Date of Joining
1	11130200280	xx	SC	Ms. Annu Kundra	Sh. Raj Kumar	19.11.2022 (F/N)
2	13280200619	132	Gen.	Sh. Sumit Garg	Sh. Lalit Kumar Garg	22.11.2022 (F/N)
3	16330200368	146	Gen.	Sh. Amit Raj	Sh. Mohan Raut	25.11.2022 (F/N)
4	11120200764	138	Gen.	Sh. Chetan Anand	Sh. Ajay Kumar Jha Ajey	25.11.2022 (A/N)
5	12260200136	150	Gen.	Sh. Rakesh Kumar	Sh. Nageshwar Singh	01.12.2022 (F/N)
6	16330201158	137	Gen.	Ms. Varshanjali Srivastava	Sh. Vinod Kumar Srivastava	03.12.2022 (F/N)

As per Rule, 21(1) of the Delhi District Courts Establishment (Appointment & Conditions of Service) Rules, 2012, all appointments to the Service by direct recruitment shall be on probation for a period of two years.

The appointments of the aforesaid candidates shall be fortuitous and they shall clear the skill test/shorthand test, as per the prescribed criteria of mistakes upto 4% during the probation period itself, failing which their appointments shall stand terminated without any further notice.

*Girish Kathpalia*  
19.12.22

(GIRISH KATHPALIA)  
Principal District & Sessions Judge (HQs.)  
Delhi. *Rm*

No. 94765-94810 /Admn.-I/Rectt. PA/2021

Dated the : 19 DEC 2022

➤ *Copy forwarded for information and necessary action to:*

1. The Principal District & Sessions Judges, West, New Delhi, South-West, South, South-East, East, North-East, Shahdara, North-West, North Districts, Delhi/New Delhi.
2. The Principal District & Sessions Judge/Spl. Judge, PC Act. (CBI), Rouse Avenue, New Delhi.
3. The Head of Office, Accounts Branch, Central District, Tis Hazari Courts, Delhi.
4. The Pay & Accounts Officer No. VI (*through Accounts Branch, Central*), Tis Hazari Courts, Delhi.
5. The Officer In-Charge, Computer Branch, Tis Hazari Courts, Delhi.
6. Sr. Admn. Officer (Judl.), Recruitment Cell/ Promotion Cell, Tis Hazari Courts, Delhi.
7. Sr. Admn. Officer (Judl.), Vigilance/Litigation Branch (Central), Tis Hazari Courts, Delhi.
8. Sr. Admn. Officer (Judl.), General Branch (Central), Tis Hazari Courts, Delhi.
9. PS office to the Principal District & Sessions Judge (HQs.), Tis Hazari Courts, Delhi.
10. Branch In-Charges, ACRs Cell, Tis Hazari Courts, Delhi.
11. Dealing Assistant, Personnel Files / Transfer & Postings /Leave, Admn. Branch-I (Central), Tis Hazari Courts, Delhi.
12. Website Committee, THC, Delhi.
13. Branch In-Charge, LAYERS, THC, Delhi.
14. Official concerned.

9  
Principal District & Sessions Judge (HQs.)  
Delhi. *Rm*